

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT – 1

ITEM No.205- IA(Co.Act)/44(AHM) 2024

In

C.P.(CAA)/37(AHM)2023 in C.A.(CAA)/11(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Yagnesh Printing Company Pvt Ltd
Gyanganga Printing Industries Pvt Ltd
Yamir Packaging Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shreyans Ranka, Proxy Advocate for
: Mr. Dhinal Shah, Advocate
For the Respondent :

ORDER

(Hybrid Mode)

IA(Co.Act)/44(AHM) 2024

Learned Proxy Counsel, Mr. Shreyans Ranka, seeks adjournment in the matter, as the main arguing Counsel, Mr. Dhinal Shahl, is not available today.

Re-list on 29.08.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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PRAVEEN GUPTA
MEMBER (JUDICIAL)